

Listed on : . .2016
Court No. :
Item :

SECTION-II

IN THE SUPREME COURT OF INDIA
CRIMINAL APPELLATE JURISDICTION

CRIMINAL MISCELLANEOUS PETITION NOS.2263-2267 OF 2016
(Applications for permission to file Special Leave Petition)
IN

PETITION FOR SPECIAL LEAVE TO APPEAL(CRL.) NO. OF 2016

PRADEEP KUMAR ...Petitioner(s)
VERSUS
STATE OF U.P. AND ANR.ETC. ... Respondent(s)

OFFICE REPORT

The matter alongwith application for permission to file Special Leave Petition above mentioned has been filed by Mr. Vipin Kumar Jai, Advocate on behalf of Petitioner against the Judgment and Order dated 14.08.2015 of the High Court of Judicature at Allahabad, Uttar Pradesh in Criminal Appeal Nos.5624, 5568, 5556 and 5555 of 2004.

It is submitted that SLP (Crl.) No. 9034 of 2012 arising out of same FIR between same parties was disposed of by this Hon'ble Court on 19.08.2013. Copy of Record of Proceedings dated 19.08.2013 is enclosed herewith for kind perusal of the Hon'ble Court.

The matter above mentioned is listed before the Hon'ble Court with this office report.

DATED this the 10th day of February, 2016.

Sd/-
ASSISTANT REGISTRAR

COPY TO:

Mr. Vipin Kumar Jai, Advocate
437, Patiala House Court,
Tilak Marg, New Delhi4

C4/dk

ASSISTANT REGISTRAR